

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/01021/2018

(in OA 200/00837/2014)

Jabalpur, this Friday, the 14th day of September, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through its Secretary, Ministry of Communication & IT, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Chief Post Master General, Madhya Pradesh Circle, Hoshangabad Road, Bhopal – 462012 (MP).
3. Post Master General, Indore Region, Indore – 452009 (M.P).
4. Superintendent of Post Offices, Gwalior Division, Gwalior – 474006 (M.P.)

-Applicants/respondents in OA

(By Advocate – Shri S.K. Mishra)

V e r s u s

R.N. Rathore, S/o Late Shri Babu Lal Rathore, D.O.B. 15.09.1962, R/o 206, Vinay Nagar, Sector-2A, Near Urvai Gate, Gwalior – 474012 (M.P)

-Respondent

O R D E R (O R A L)

By Navin Tandon, AM.

The applicants/respondents in OA, have filed this Miscellaneous Application, seeking further two months' time to

comply with our order dated 03.05.2018 passed in Original Application No.200/00837/2014.

2. On due consideration of the reasons assigned in Para 3 of the MA, we allow them further two months' time from today to comply with our order dated 03.05.2018.

3. Accordingly, MA is disposed of.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-